

>12.01 hrs.

MESSAGE FROM RAJYA SABHA

Title: Regarding passing of the Airports Authority of India (Amendment) Bill, 2003 by the Rajya Sabha at its sitting held on 28 July, 2003.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 28<sup>th</sup> July, 2003 agreed without any amendment to the Airports Authority of India (Amendment) Bill, 2003 which was passed by the Lok Sabha at its sitting held on the 9<sup>th</sup> May, 2003. "

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